Declaration or Assets and Liabilities

भी राजीव

Year- 2021-22

chadlinary.

I, Nabin Kyman Cha Son daughter/wife Sci Chafubly a aged 50 ... Years,

belonging to Bihan Legislathe Assembly servetaristervice and presently working as

Library alterdant Secretary cell .. given here in below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl.	Description	Self	Spouse name (s)	Dependant-	Dependant-2	Dependant-3
No.		Nabin Kyman. Choydhary.	ANJY Devi D	Deep Shikha		
(i)	Cash	Nic	NIL	NIL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I-Salary A/C- 10839485578 Ps-10001- S.B.I-P.P.F. A/c- 37546185974 Ps5001- monthly.	NIL.	NIL		
(iii)	Bonds, Debentures and shares in Companies	NiL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NiL	NiL	NiL		
(v)	Motor Vehicles (details of make, etc.)	NiL	NiL	NIL		
(vi)	Jewellery (give details of weight and value)	bold - 10 gram fs - 40,0001 - 6	- 1101	90-10-59m 13-20,000/ 51-40,000/		
(vii)	Other assets, such as values of claims / interests	NiL	NiL	NIL		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NiL	Nic
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NiL	NIL
	(f) Other dues, if any	NiL	NiL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ABGPC 4535L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NiL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NiL
	(iv) Property Tax	NiL	NIL

C Personal Detail

GPF/CPF/PRAN No.	:-	PTS-BLA-1342
Gender	:-	M (M/F)
Date of Birth	:-	02011972 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	Libraxian
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	BHAGIAL PUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 5000 0001 - Treid

Name of Employee: NABIN KUMAR CHOUDHARY

Designation: LIBRARY ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT PATNA.

Note:

Place: Patna.

Date: 14/02/22

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

मकीन नुमा - भी त्यारी